

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI
ORIGINAL APPLICATION NO. 602 OF 2023**

IN THE MATTER OF:

SARDAR SATNAM SINGH AND ORS. APPLICANT(S)

VERSUS

STATE OF UTTAR PRADESH & ORS. RESPONDENT(S)

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FILED BY :

Bhishm

**[SANJEEV KUMAR SINGH, BHISHM PRATAP SINGH &
SHIGHRA KUMAR]**

(ADVOCATES FOR THE RESPONDENT NO.7)

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NEW DELHI

Dated: 23.09.2024

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

ORIGINAL APPLICATION NO. 602 OF 2023

IN THE MATTER OF:

SARDAR SATNAM SINGH AND ORS

..... APPLICANT(S)

VERSUS

STATE OF UTTAR PRADESH & ORS.

.... RESPONDENT(S)

SECOND REPLY AFFIDAVIT ON BEHALF OF R-7/BAJAJ ENERGY PRIVATE LIMITED.

MOST RESPECTFULLY SHOWETH:

I, Arun Garg, S/o Sh. M. K. Garg, aged about 46 years, having Regd. Office at: Khambarkhera, Shardanagar Road, Kheri, Lakhimpur, Uttar Pradesh-261506, presently at New Delhi, do hereby solemnly affirm and state as under:

1. That I am the (Assistant Vice President, Finance & Accounts) and the authorized representative of the Respondent No. 7/Ms Bajaj Energy Pvt. Ltd. and I have been duly authorized to file the present affidavit.
2. That on 24.07.2024 this Hon'ble Tribunal was pleased to allow the project proponent to file a reply on the following issues within four weeks. However, the Respondent no. 7 craves indulgence of this Hon'ble Tribunal to allow this belated filing as time was taken to arrange all the particulars with regard to all the conditions as set out in the Environmental Clearance.

The following issues are set out as under: -

- a. Status of Compliance of all the EC Conditions.
- b. Status with regard to management of fly ash and development of green belt.
- c. Clarification in respect of applying general standard of discharge of surface water w.r.t drain passing near the boundary wall of the



project proponent and the samples collected therefrom and the fact that there is no other industrial unit and no other possible identifiable water source in the said drain.

4. Reply with regard to the issue at paragraph 2 (a) above.

It is submitted that all the compliance of the Specific EC Condition dated 09.07.2010 (refer pg. 64 of this paper book for the list of specific conditions) have been duly complied with. The Respondent no. 7 is filling herewith a comprehensive chart showing against each specific condition the Compliance status of the same. The chart also refers to the compliance being noted/referred

- in the first interim CPCB report dated 01.02.2024 (*Pg. 47-145 of this PBK*)
- in the second CPCB report dated 12.04.2024 (*Pg. 146-246 of this PBK*)
- in Reply filed by R-7 Bajaj Energy Limited dated 12.04.2024 (*Pg. 247-303 of this PBK*)
- in the six-monthly EC Compliance report regularly filed by R-7 Bajaj Energy Limited. (*A latest such report for period October 2023 to March 2024 is separately being filled herein*)

A Copy of the comprehensive chart showing against each specific condition the Compliance status of the same is being annexed herewith and marked as **ANNEXURE-A-1**.

A copy of the six-monthly EC Compliance report *for period October 2023 to March 2024* filed by the Respondent No.7 is being annexed herewith and marked as **ANNEXURE-A-2**.



5. Reply with regard to the issue at paragraph 2 (b) above.

It is submitted that the Project Proponent has fully complied with all the condition relating to fly ash management and development of green belt.

- ii. It is submitted that with regard to the conditions related to the fly ash it is specified in the Environmental Clearance dated 09.07.2010 that **“Fly Ash management shall be done as per the fly ash notification of Government of India”**
- iii. It is submitted that, fly ash is being managed in line with the fly ash Notifications issued from time-to-time. Pertinently the said Notifications were periodically issued on the dates being 14.09.1999, 28.07.2003, 03.11.2009, 28.08.2019 and 31.12.2021 (issued in suppression of notification dated 14.09.1999 and its subsequent amendments)
- iv. It is submitted that under the said Notification 100% utilization of fly ash is required to be achieved in the manner as set out in the said Notifications. The same is already achieved by Project Proponent.
- v. It is submitted that in line with statutory requirements, a fly ash utilization report is also submitted to the Central Pollution Control Board (CPCB) on an annual basis and Central Electricity Authority on six-monthly and annual basis. A true copy of the monthly generation and utilisation of the fly ash for year 2022-2023, and 2023-2024 is being annexed herewith and marked as **ANNEXURE-A-3**.
- vi. It is submitted that the fly ash report is also uploaded on the online portal especially made for the same by the Central Pollution Control Board. Screenshot of the report updated on the CPCB portal are being annexed herewith and marked as **ANNEXURE-A-4**.
- vii. It is submitted that in accordance with Ash Utilization Notification dated 31.12.2021, ash generation and disposal at power plant is also required to be audited by the Central Pollution Control Board (CPCB) approved auditors. Ash audit for FY 2022-23 for the Project Proponent has been carried out by Prof.



Arun Prasad, Department of Civil Engineering, Indian Institute of Technology (BHU), Varanasi and report is directly sent to CPCB, New Delhi. A true copy of the Audit Completion Certificate, as issued by Prof. Arun Prasad is being annexed herewith and marked as ANNEXURE-A-5.

- viii. With regard to the **Green Belt Development**, it is submitted that the specific condition relating to the same in the Environmental Clearance Certificate reads as under: -

“A greenbelt of adequate width and density shall be developed around the plant periphery covering at least 33% of the project area.”

- ix. It is submitted that there is a full and total compliance of the Green Belt Developmental Condition.
- x. It is submitted that the unit has already developed a thick greenbelt at the power plant covering an area of 13.85 Acres (Total plant land of 30.855 Acres) equals to approx. 45% of total plant land as greenery. This greenbelt is corroborating with the minimum 33% greenbelt requirement of MoEF&CC.
- xi. It is submitted that, the unit has also developed Miyawaki Forest within the plant premises, which ensures plant growth 10 times faster and with 30 times higher density. Geotagged photographs of greenery in plant area are being annexed herewith and marked as ANNEXURE-A-6.

6. Reply with regard to the issue at paragraph 2 (c) above

- i. It is submitted that this Hon'ble Tribunal in its order dated 24.07.2024 had noted that in terms of the previous direction of the Tribunal, the compliance report by the Central Pollution Control Board (CPCB) has been filed wherein the clarification in respect of applying the general standard for discharge in surface water in terms of the Environment (Protection) Act, 1986,



Schedule-VI to ascertain the abnormality in the present case has been furnished.

- ii. It is submitted that the Hon'ble Tribunal in its order dated 24.07.2024 had further noted that

“The drain was passing nearby the industry boundary wall. There is no other identified possible wastewater source in this drain (either industrial or domestic) near M/s Bajaj Energy Private Limited, Maksudapur, District:- Shahajapur, U.P. The drain ultimately meets into inland surface water body (Khannot River). Sample was collected from the drain for verification of any untreated industrial wastewater discharge including domestic sewage in the drain and the analysed parameters were compared with the General Standard for discharge in Inland Surface Water notified under the Environment (Protection) Act, 1986 for the stated purpose.”

- iii. It is submitted that the Hon'ble Tribunal in its order dated 24.07.2024 had also further noted that

“Learned Counsel for the CPCB has submitted that since there is no other industrial unit and no other identified possible water source in the drain in question, therefore, the discharge in the drain is by the project proponent, M/s. Bajaj Energy Pvt. Limited.”

- iv. It is submitted that with regard to the above three noting made by this Hon'ble Tribunal the Project Proponent herewith craves leave to file a map showing the origin or subject drain, its route alignment and final meeting point at Khannaut river. A copy of the map showing the drain near the Project Proponent unit is being annexed herewith and marked as ANNEXURE-A-7.

Our submission with regard to the subject matter drain is as under :

- The factual position is that the storm water drain under subject, originates from the Maqsoodapur village located at the upstream of the power plant.



- As per the Census data Of 2021, the Maqsoodapur village has a total of 249 households with a total population of 1416 persons.
- The referred drain originating from Maqsoodapur village carries wastewater /storm water from this village, passes adjacent to the power plant and discharge this village wastewater / storm water into the Khannaut River located about 1.2 kms away from the source of its origine.
- In report, it is already mentioned that there is no other identified waste-water source in this drain (either industrial / domestic) near BEL plant. Hence there is no discharge of any wastewater from the industry.
- No discharge from the industry was also cross verified during the site visit by collecting water samples from the drain and analysing against the parameters as per General Standard for discharge in Inland Surface Water notified under the Environment (Protection) Act, 1986.
- As the water parameters of collected sample were well within the limits of discharge standards, it was concluded that there is no industrial discharge in the said stormwater drain.
- A picture showing a detailed geographical detail of the drain origin from the Maqsoodapur village, power plant location, flow direction and its final meeting point at khannaut river is already attached at Annexure-A-7 above.



7. In the above premise it is therefore prayed that the Hon'ble Tribunal may graciously be pleased to dismiss the present Application/Complaint in view of the total compliances and steps undertaken by the Project Proponent and there is no violation of the Environmental Act, Laws, and the Directions thereunder.

8. That the present affidavit has been filed by the Respondent No.7 is bona fide, in the interest of justice and the same may be taken on record. That the Annexures annexed to the present affidavit are true copies of their respective originals.

[Handwritten Signature]
DEPONENT

VERIFICATION:

I, the deponent the abovenamed do hereby verify that the contents of my above affidavit are true and correct to best of my knowledge and beliefs and nothing material has been concealed therefrom. That the contents of Paras 01 to 07 are true and correct, and the legal submissions are on legal advice received and believed to be correct and no part of it is false and nothing material has been concealed therefrom.

Verified at New Delhi on this _____ th day of September, 2024.

23 SEP 2024

[Handwritten Signature]
DEPONENT

[Handwritten Signature]
I Identified the deponent who has signed in my presence



CERTIFIED THAT DEPONENT
Sh./Ms.
S/o, W/o, D/o *Arjun Singh* Age ..
R/o ..
Identified by *Nitendra Kumar*
has solely
On ..
contents of *Bansm Pradip Singh*
& explained to
his/her knowledge *[Signature]*
NITENDRA KUMAR, NOTARY PUBLIC
GOVT. OF INDIA

329 **ANNEXURE-A-1**
EC COMPLIANCE CHART

Sr. No.	EC Conditions	Compliances as noted in CPCB Report dated 30.01.2024	Compliances as noted in CPCB Report dated 12.04.2024	Compliances as noted in Reply of Respondent No. 7/BEL dated 12.04.2024
1.	Consent for establishment shall be obtained from U.P. Pollution Control Board and a copy shall be furnished to the SEIAA, U.P. before taking up any construction activity at the site.	—	—	—
2.	Compliance regarding all the issues raised at the public hearing shall be ensured and communicated.	—	—	—
3.	A stack of 110 meters height shall be provided with stack monitoring facility (sampling code etc.) for NOX and particulate matter. Exit velocity of flue gases shall not be less than 15 meters per second. The data collected shall be analyzed and submitted regularly to the Ministry.	Pg 52 (Point 13) r/w Sr. No. 14 at Pg 54. Also see Pg 141 of the UPPCB Test report showing Stack emission is within standard levels.	Pg 151 Sr. No 13	Pg 253 r/w 270
4.	High efficiency electro-static precipitator (ESP) shall be installed to ensure that particulate emission does not exceed 100 mg/Nm ³ .	Pg 52 Sr. No. 13 and Pg 54 Sr. No 17 and Pg 55 which gives the photograph.	Pg 151 Sr. No. 13 and Pg 157 Sr. No. 25	Pg 252 Sr. No. 6A and 6B r/w Pg 269.
5.	Adequate dust extraction and dust separation system in dusty areas such as in fuel handling and ash handling points, transfer areas and other vulnerable dusty areas shall be provided.	Pg 52 Sr. No. 15 and Pg 54 Sr. No. 15,16 and 17 r/w Pg 129 (Pg 131)	Pg 151 Sr. No. 15 r/w Pg 157 Sr. No. 23, 24, 25. In this regard also see Pg 231 (233)	—
6.	Water requirement of 6984 metre ³ /day shall be met from ground water. Necessary prior permission for drawl of requisite quantity of ground water for the project shall be obtained from the competent authority.	Pg 53 r/w 70 -79. There are 3 borewells. The logbook at Pg 80 – 82 shows that not on a single day we have exceeded the prescribed limit of extraction.	Pg 152, 172 and 182, also bears this outcome.	—
7.	Close cycle cooling system with cooling towers shall be provided.	—	—	—
8.	The treated effluents conforming to the prescribed	Pg 51 Sr. No. 9 and 10 stating that ETP of 1000	Pg 150 Sr. No. 9 and 10 stating that ETP of 1000	Pg 253 Sr. No. F r/w the

	standards shall be recalculated and re-used within the plant. There shall be no discharge outside the plant boundary except during monsoon for storm water. Arrangements shall be made that effluents and storm water do not get mixed.	kl/d exists as also effluent is reused in ash quenching, coal handling, firefighting and horticulture. Also see Pg 53 and 54 Sr. No. 8-13. Further see Annex VIII, IX, X at Pg 101-111 and Pg 112 – 128 being the test reports of ET plant as also all others	kl/d exists as effluent is reused in ash quenching, coal handling, firefighting and horticulture. Also see Pg 152 Sr. No. 8-12. Further see Annex VIII, IX, X at Pg 203 - 213 and Pg 214 – 230 being the test reports of ET plant as also all others	photograph at Pg 272 and 273. As also Pg 274-294 being the test reports of ET plant as also all others. And also see Pg 296 which is online effluent monitoring system at ETP outlet.
9.	A suitable sewage treatment facility shall be provided, and the treated sewage shall be used for raising green belt/plantation.	_____	_____	Pg 253 Sr. No. F r/w the photograph on Pg 273
10	Rainwater harvesting should be adopted. Central Ground Water Authority/Board shall be consulted for finalization of appropriate rainwater harvesting technology.	Pg 53 Sr. No.7 r/w diagram and photographs at Pg 98-100	Pg 152 Sr. No.7 r/w diagram and photographs at Pg 200-202.	_____
11	Regular monitoring of ground water in and around the project area shall be carried out; records maintained, and six-monthly reports shall be submitted to the competent authorities.	_____	Pg 155 and 156 Sr. No. 19 and 20	Pg 281-294
12	Leq. of noise levels emanating from turbines shall be limited to 75 dBA. For people working in the high noise areas. Requisite protective equipment like ear plugs/earmuffs etc. shall be provided. Workers engaged in noisy areas such as turbines, air compressors etc. shall be periodically examined to maintain audio metric record and for treatment for any hearing loss including shifting to non-noisy/less noisy areas.	Pg 120-127 gives the test reports regarding noise levels.	Pg 222-229 gives the test report regarding noise levels.	_____
13	Fly ash management shall be done as per fly ash notification of Govt. of India.	Pg 52 Sr. No. 17 and 18 r/w Pg 55 Sr. No. 18 and 19 and again r/w Pg 57, 58, 59,60 and charts at Pg 132 – 133	Pg 151 Sr. No. 17 and 18 r/w Pg 234-235 Sr. No. 18 and 19 and again r/w Pg 158-160 and charts at Pg 234-235.	Pg 250 -253 Sr. No. 3-6 and Annexures being at Pg 259-269
14	Appropriate safeguard measures to guard against fire hazards shall be undertaken.			

15	A green belt of adequate width and density shall be developed around the plant periphery covering at least 33% of the project area.	Pg 59 r/w Annexure XV at Pg 136	—	Pg 252 r/w Pg 263-268
16	First aid and sanitation arrangements shall be made for the drivers and other contract workers during construction phase.	—	—	—
17	Regular monitoring of ground level concentration of SO ₂ , NO _X and RSPM (PM ₁₀ and PM _{2.5}) including chlorine at work zone shall be carried out in the impact zone and records maintained. In addition, the new parameters mentioned in the new NAAQS should also be taken into account. If at any stage, these levels are found to exceed the prescribed limits, necessary control measures shall be provided immediately. The location of the monitoring stations and frequency of monitoring shall be decided in consultation with SPCB. Six-monthly reports shall be submitted to the Government of India also.	Pg 54 Sr. No. 15 and test reports at Pg No. 112-117 being air ambience quality	Pg 157 Sr. No. 23 and test reports at Pg No. 214-219 being air ambience quality	Pg 254 Sr. No. H r/w Pg 274-280
18	A separate Environment Management Cell with qualified staff shall be set up for implementation of the stipulated environmental safeguards.	—	—	—
19	Half-yearly report on the status of implementation of the stipulated conditions and environmental safeguards shall be submitted to the MoEF, Govt. of India/CPCB/SPCB and to this authority.			
20	A separate plan for the treatment of DM plant waste should be prepared.	Pg 51 Sr. No. 7	Pg 150 Sr. No. 7	
21	Plantation at the point of maximum impact should be undertaken.			
22	Separate funds shall be allocated for implementation of environmental protection			

	measures along with item wise breakup. These costs shall be included as part of the project cost. The funds earmarked for the environmental protection measures shall not be diverted for any other purposes and year wise expenditure should be reported to the Govt. of India/CPCB/SPCB and to this authority.			
23	The project authorities shall inform regarding the date of financial closure and final approval of the project by the concerned authorities and the dates of start of land development work and commissioning of plant.			
24.	In case of any deviation or alteration in the project proposed from those submitted to this authority, a fresh Reference should be made to the authority to assess the adequacy of the conditions imposed and to add additional environmental protection measures required, if any.			

ANNEXURE-A-2**SIX MONTHLY COMPLIANCE REPORT
OF
ENVIRONMENTAL CLEARANCE**

**Bajaj Energy Ltd.,
Maqsoodapur, District, Shahjahanpur
Uttar Pradesh**

Submitted to:

**Member Secretary, State Level Environmental
Assessment Authority Vineet Khand-1 Gomti Nagar,
Lucknow-226010 Uttar Pradesh**

**Ministry of Environment, Forest & Climate Change
Regional Office (Central Zone), Lucknow**

**Chief Environment Officer, Circle-7, Uttar Pradesh
Pollution Control Board, Lucknow**

**Submitted By:
Environment, Occupational Health & Safety Department
Bajaj EnergyLtd.
B-10, Bajaj Bhawan, Sector-3,
Noida- 201301, UP**

PERIOD: October- 2023 – March 2024.



May 30, 2024

To,

The Member Secretary

State Level Environmental Assessment Authority
Vineet Khand-1 Gomti Nagar
Lucknow-226010
Uttar Pradesh

Sub.: Environmental clearance to 2x45 (90) MW independent Coal based thermal power plant at Village-Maqsoodapur, Tehsil-Puwayan, Distt.- Sahajahanpur, U.P.

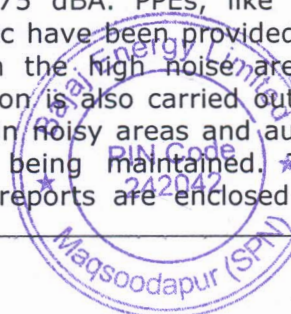
Ref.: 1077/SEAC/366/2009, Dated 9.7.2010

Dear Sir,

In reference to letter No. 1077/SEAC/366/2009, dated 9.7.2010 regarding Environmental clearance for the establishment of 2x45 (90) MW independent Coal based thermal power plant by M/s Bajaj Energy Ltd. at Village-Maqsoodapur, Tehsil-Puwayan, and District. - Sahajahanpur, U.P. Our point-wise submission in this regard is as follows:

Sl. No.	Specific conditions	
	Details	Status
1.	Consent for establishment shall be obtained from U.P. Pollution Control Board and a copy shall be furnished to the SEIAA, U.P. before taking up any construction activity at the site.	NOC has been granted by UPPCB vide letter No. F 67439/C-5/NOC/101/2010, dated 25.5.2010. Copy of the NOC is enclosed as annexure-1 .
2.	Compliance regarding all the issues raised at the public hearing shall be ensured and communicated.	Complied, Issues raised during the public hearing are already complied.
3.	A stack of 110 meters height shall be provided with stack monitoring facility (sampling code etc.) for NOX and particulate matter. Exit velocity of flue gases shall not be less than 15 meters per second. The data collected shall be analyzed and submitted regularly to the Ministry.	Complied, A stack of 110 meters height has been provided with stack monitoring facility. Exit velocity of flue gases are maintained ≥ 15 m/s. Stack monitoring is carried out through a third party agency and reports are submitted regularly to the authorities. OCEMS is also installed in the stack and is hooked to the UPPCB/CPCB server.
4.	High efficiency electro-static precipitator (ESP) shall be installed to ensure that particulate emission does not exceed 100 mg/Nm ³ .	Complied, State of the art high efficiency electro-static precipitator (ESP) is installed to restrict the particulate emission below 50 mg/Nm ³ . Continuous On-line emission quality monitoring system has been installed for regular monitoring. The recent emission monitoring report is enclosed as annexure-2 .
5.	Adequate dust extraction and dust separation system in dusty areas such as in fuel handling and ash handling points,	Complied, Dust extraction and dust separation

	transfer areas and other vulnerable dusty areas shall be provided.	systems in dust prone areas are provided. Apart from above, fugitive emission, if any, are taken care by following additional measures- A. Water Sprinkling through Tanker & Monitors. B. Road Wetting
6.	Water requirement of 6984 metre ³ /day shall be met from ground water. Necessary prior permission for drawl of requisite quantity of ground water for the project shall be obtained from the competent authority.	Complied, Permission for drawl of 7020 m ³ /day ground water has been granted by Ground Water Department, Gov. of UP vide No. 202106000472, 202106000470 dated: 21.08.2021 and vide letter No.2103196 dated: 23.08.2021.
7.	Close cycle cooling system with cooling towers shall be provided.	Complied Close cycle cooling system with cooling towers has been provided.
8.	The treated effluents conforming to the prescribed standards shall be recalculated and re-used within the plant. There shall be no discharge outside the plant boundary except during monsoon for storm water. Arrangements shall be made that effluents and storm water do not get mixed.	In strict compliance, Treated effluent is being reused within the plant premises and there are no discharges outside the plant boundary except during the monsoon period. Arrangements have been made to avoid mixing of effluent and storm water. The analysis report is enclosed as annexure-3 .
9.	A suitable sewage treatment facility shall be provided and the treated sewage shall be used for raising green belt/plantation.	Complying, MBBR based sewage treatment plant has been provided with a capacity of 1000 KLD and the treated sewage is being used in green belt/plantation.
10	Rain water harvesting should be adopted. Central Ground Water Authority/Board shall be consulted for finalization of appropriate rain water harvesting technology.	Installed and maintained, Rain water harvesting is adopted after consultation with Central Ground Water Authority/Board.
11	Regular monitoring of ground water in and around the project area shall be carried out; records maintained and six-monthly reports shall be submitted to the competent authorities.	Being Complied, Regular monitoring of ground water in and around the project area is being carried out and latest monitoring report is attached as annexure-4 .
12	Leq. of noise levels emanating from turbines shall be limited to 75 dBA. For people working in the high noise areas. Requisite protective equipments like ear plugs/ear muffs etc shall be provided. Workers engaged in noisy areas such as turbines, air compressors etc shall be periodically examined to maintain audio metric record and for treatment for any hearing loss including shifting to non-	Being Complied, Noise levels emanating from turbines are being limited to 75 dBA. PPEs, like ear plugs/ear muffs etc have been provided to people working in the high noise areas. Periodic examination is also carried out to workers engaged in noisy areas and audio metric record is being maintained. The noise monitoring reports are enclosed as



	noisy/less noisy areas.	annexure-5.
13	Fly ash management shall be done as per fly ash notification of Govt. of India.	Being Complied, Fly ash management is being done as per fly ash notification of Govt. of India.
14	Appropriate safeguard measures to guard against fire hazards shall be undertaken.	Being Complied, All safeguard measures against fire hazards have been taken. (Gov. of UP vide Fire NOC No. UPFS/2022/68458/SJN/SHAHJAHANPUR/455/DD/12.12.2022)
15	A green belt of adequate width and density shall be developed around the plant periphery covering at least 33% of the project area.	Complied, The plantations are being maintained inside and outside the factory premises to achieve Green belt in 33% width and density. The green belt detail is enclosed as annexure-8.
16	First aid and sanitation arrangements shall be made for the drivers and other contract workers during construction phase.	First aid and sanitation arrangements have been made for the drivers and contract workers during construction phase.
17	Regular monitoring of ground level concentration of SO ₂ , NO _x and RSPM (PM ₁₀ and PM _{2.5}) including chlorine at work zone shall be carried out in the impact zone and records maintained. In addition, the new parameters mentioned in new NAAQS should also be taken into account. If at any stage, these levels are found to exceed the prescribed limits, necessary control measures shall be provided immediately. The location of the monitoring stations and frequency of monitoring shall be decided in consultation with SPCB. Six-monthly reports shall be submitted to the Government of India also.	Being Complied, Regular monitoring of ground level concentration of SO ₂ , NO _x , RSPM (PM ₁₀ and PM _{2.5}) at work zone are being carried out and records are maintained. The location of the monitoring stations and frequency of monitoring has been decided in consultation with SPCB and monitoring reports are attached as annexure-6.
18	A separate Environment Management Cell with qualified staff shall be set up for implementation of the stipulated environmental safeguards.	Being Complied, Environmental Management Cell with qualified staff is already in place. The details are enclosed as annexure-7.
19	Half-yearly report on the status of implementation of the stipulated conditions and environmental safeguards shall be submitted to the MoEF, Govt. of India/CPCB/SPCB and to this authority.	Being Complied, Half yearly report on status of implementation of environmental safeguard & Monitoring reports are being submitted herewith to MoEF, Govt. of India/CPCB/SPCB and SEIAA. Last Half yearly EC Compliance report was submitted vide letter dated: 28.12.2022
20	A separate plan for the treatment of DM	Complied,



	plant waste should be prepared.	DM plant wastes are treated separately for recycling.
21	Plantation at the point of maximum impact should be undertaken.	Complied, Plantation at the point of maximum impact has been implemented. Detail is enclosed as annexure-8.
22	Separate funds shall be allocated for implementation of environmental protection measures along with item wise breakup. These costs shall be included as part of the project cost. The funds earmarked for the environmental protection measures shall not be diverted for any other purposes and year wise expenditure should be reported to the Govt. of India/CPCB/SPCB and to this authority.	Complied, Separate fund have been allocated and utilized gainfully for implementation environmental protection measures.
23	The project authorities shall inform regarding the date of financial closure and final approval of the project by the concerned authorities and the dates of start of land development work and commissioning of plant.	Financial closure Date: 25. 08. 2010 Development start Date: September 2009 Commissioning Date: October 27, 2011
24.	In case of any deviation or alteration in the project proposed from those submitted to this authority, a fresh Reference should be made to the authority to assess the adequacy of the conditions imposed and to add additional environmental protection measures required, if any.	Noted and agreed

We once again assure you that we are conscious to our Environmental and Social responsibilities and also committed towards creating a clean and safe environment in and around power generation facility and will continue our efforts for the same.

Thanking you,

Yours faithfully,

For Bajaj Energy Limited,

Unit:Maqsoodapur

For Bajaj Energy Ltd
Maqsoodapur

Authorized Signatory

Encl:As stated above

CC To:

- **The Dy. Director,** Regional Office (Central Zone) Ministry of Environment and Forests 5th Floor, Kendriya Bhawan Sector-H Aliganj, Lucknow-226024.
- **The Chief Environment Officer, Circle-7,** Uttar Pradesh Pollution Control Board, Lucknow (U.P) -226010.



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

17

'पिकप भवन' तृतीय तल, बी-ब्लॉक, विभूति खण्ड,
गोमती नगर, लखनऊ

संदर्भ संख्या F-67439
सी-4/एनओसी/१०१/२०१०

दिनांक 25-5-10

सेवा में,

मे० बजाज हिन्दुस्तान लि०,
(शुगर यूनिट) ग्राम मकसूदपुर
जनपद शहजहांपुर

जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम १९७४ एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, १९८१ के प्राविष्टनों के अंतर्गत अनापत्ति प्रमाण पत्र निर्गमन।
विषय : पर्यावरणीय प्रदूषण की दृष्टि से /नई इकाई की स्थापना हेतु/ कार्यरत इकाई की उत्पादन क्षमता में विस्तार /संयंत्रों के नवीनीकरण हेतु अनापत्ति प्रमाण पत्र निर्गमन

महोदय,

कृपया उपरोक्त विषयक अपने आवेदन पत्र दिनांक ११-१२-०९ का संदर्भ लें। आपके आवेदन पर विचार किया गया है तथा कृपया अवगत हो कि उद्योग को पर्यावरणीय प्रदूषण के दृष्टिकोण से निम्नलिखित विशिष्ट शर्तों एवं सामान्य शर्तों (संलग्नक) के समुचित अनुपालन के साथ सशर्त अनापत्ति स्वीकृत की जाती है।

1. अनापत्ति प्रमाण-पत्र निम्नलिखित विशिष्ट विवरणों के लिए ही निर्गत किया जा रहा है :-

(क) स्थल : मे० बजाज हिन्दुस्तान लि०, (शु०डिवीजन),
ग्राम मकसूदपुर, जनपद-शहजहांपुर

(ख) उत्पादन : १० मेगावाट थर्मल पावर

(घ) औद्योगिक उत्प्रवाह की मात्रा :

२००० कि०ली०/दिन

(ङ) प्रयुक्त ईधन :

क्वैयल १६०० एम०टी०/दिन

उपर्युक्त विषय वस्तु में किसी भी प्रकार से परिवर्तन करने पर पुनः अनापत्ति प्रमाण-पत्र प्राप्त करना आवश्यक होगा।

2. उद्योग में सभी आवश्यक यंत्र, संयंत्र, हरित पट्टिका, उत्प्रवाह शुद्धिकरण संयंत्र तथा वायु प्रदूषण नियंत्रण व्यवस्था की स्थापना में की गयी प्रगति रिपोर्ट इस कार्यालय में प्रत्येक माह की दसवीं तारीख तक निरंतर प्रेषित करें।
3. उद्योग इकाई में परीक्षण उत्पादन तब तक प्रारम्भ नहीं करें जब तक कि वह बोर्ड से जल एवं वायु अधिनियमों के अन्तर्गत सहमति प्राप्त न कर लें। जल एवं वायु सहमति प्राप्त करने हेतु इकाई ने उत्पादन प्रारम्भ करने की तिथि से कम से कम 2 माह पहले निर्धारित सहमति आवेदन पत्रों को उत्पादन पूर्व प्रथम आवेदन का उल्लेख करते हुए इस कार्यालय में अवश्य ही जमा कर दिया जाए। यदि उद्योग उपरोक्त का अनुपालन नहीं करता है तो उक्त अधिनियमों के वैधानिक प्राविधानों के अन्तर्गत उद्योग के विरुद्ध बिना किसी पूर्व सूचना के विधिक कार्यवाही की जा सकती है।
4. उद्योग में परीक्षण उत्पादन के पूर्व हमारे क्षेत्रीय कार्यालय द्वारा इकाई का निरीक्षण सुनियोजित किया जाए।

5. घरेलू उत्प्रवाह, जिसकी मात्रा से अधिक नहीं होगी। सेप्टिक टैंक एवं सोक पिट के माध्यम से बोर्ड द्वारा निर्धारित मानका के अनुरूप शुद्धिकृत कर निस्तारित किया जाए।

6. प्रदूषण नियन्त्रण हेतु प्रस्तावित शुद्धिकरण संयंत्र तथा निर्माण कार्य आपूर्ति के लिये दिये गए आदेश की प्रति इस कार्यालय में दिनांक 30-7-10 तक अवश्य प्रस्तुत की जाए।

७- उद्योग द्वारा पर्यावरण एवं वन मंत्रालय भारत सरकार द्वारा जारी चार्टर के प्राविधानों के अक्षरशः अनुपालन किया जाना सुनिश्चित किया जाये।

८- उत्पादन प्रक्रिया तथा वायु प्रदूषण नियंत्रण व्यवस्था के साथ इण्टर लॉकिंग की व्यवस्था किया जायेगा।

९- उद्योग द्वारा स्थल पर नियमानुसार कम से कम ३३ प्रतिशत हरित पट्टिका के रूप में विकसित किया जायेगा।

१०- उद्योग की स्थापना का कार्य पर्यावरण एवं वन मंत्रालय भारत सरकार के नोटिफिकेशन दिनांक १४-९-०६ के अनुरूप स्टेट लेवल इन्वायरमेंटल कमेटी से क्लीयरेंस प्राप्त करने के पश्चात ही किया जायेगा।

११- उद्योग से जनित राख के उपयोग हेतु सीमेंट प्लांट से अनुबंध किया जायेगा।

१२- उद्योग से औद्योगिक प्रक्रिया से जनित सालिड वेस्ट (राख) के सुरक्षित भंडारण/उपयोग हेतु विस्तृत योजना का विवरण (१० वर्ष तक की) एक माह में प्रेषित किया जाना सुनिश्चित करें।

१३- उद्योग दो माह के अंदर जल प्रदूषण नियंत्रण व्यवस्था ई०टी०पी० पूर्ण डिजाइन डिटेल् राज्य बोर्ड में जमा किया जायेगा।

१४- उद्योग द्वारा चार्टर के प्राविधानों का अक्षरशः अनुपालन सुनिश्चित किया जायेगा।

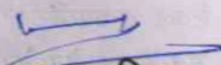
१५- उद्योग सुनिश्चित करें कि ऐश या फलाई ऐश ओवर फ्लो अथवा अन्य किसी सतही जल श्रोत/नदी में नहीं किया जायेगा।

१६- उद्योग रेन वाटर हार्वेस्टिंग की व्यवस्था सुनिश्चित की जाये।

उपररोक्त अंकित शर्तों में से क्रम संख्या- ७ से १६ तक शर्तें संवेदनशील श्रेणी की हैं उक्त का अनुपालन समयबद्ध रूप से कराये जाने के उद्देश्य से रू० दस लाख की बैंक गारंटी वांछित है उपरोक्त बैंक गारंटी अतिरिक्त प्रमाणित बैंक से बैंक गारंटी जमा किया जाना सुनिश्चित करें अन्यथा यह गारंटी पर निर्गमन तिथि से १५ दिन के अंदर बैंक गारंटी जमा किया जाना सुनिश्चित करें अन्यथा यह अनापत्ति प्रमाण पत्र रिवोक किया जा सकता है।

कृपया ध्यान दें कि उपर्युक्त लिखित विशिष्ट शर्तों एवं सामान्य शर्तों का प्रभावी एवं संतोषजनक अनुपालन न करने पर बोर्ड द्वारा निर्गत अनापत्ति प्रमाण-पत्र निरस्त कर दिया जाएगा। बोर्ड का अधिकार सुरक्षित है कि अनापत्ति की शर्तों में संशोधन किया जाय अथवा निरस्त कर दिया जाय। उपर्युक्त विशिष्ट एवं सामान्य शर्तों के सम्बन्ध में उद्योग द्वारा इस कार्यालय में दिनांक तक प्रथम अनुपालन आख्या अवश्य प्रेषित की जाए। अनुपालन आख्या नियमित प्रेषित की जाए अन्यथा अनापत्ति निरस्त कर दी जाएगी।

भवदीय


 सदस्य सचिव

पृष्ठांकन सं.

/एन. ओ. सी.

तद दिनांक

प्रतिलिपि :

1. महाप्रबन्धक, जिला उद्योग केन्द्र :


शहजहाँपुर

2. उपकर अधिकारी, उ. प्र. प्रदूषण नियंत्रण बोर्ड, लखनऊ।

3. क्षेत्रीय अधिकारी, उ. प्र. प्रदूषण नियंत्रण बोर्ड :

बरेली

4.


 मुख्य पर्यावरण अधिकारी

(सर्किल-)



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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं० / सी-५/एन०ओ०सी०-१०१ /२०१०/
Ref. No.....

दिनांक २१-१-१०
Date

सेवा में,
मै०बजाज हिन्दुस्तान लिमिटेड,
शुगर (यूनिट),
मकसूदापुर, शाहजहाँपुर।

विषय:- उद्योग का नाम परिवर्तन करने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र दिनांक ०२-०८-१० का संदर्भ ग्रहण करने का कष्ट करें।

उक्त के संदर्भ में अवगत कराना है कि इस कार्यालय के पत्रांक संख्या एफ ६७४३६/सी-५/एन०ओ०सी०- १०१/१० दिनांक २५-५-१० द्वारा मै० बजाज हिन्दुस्तान लिमिटेड शुगर (यूनिट), मकसूदापुर, शाहजहाँपुर के नाम से अनापत्ति प्रमाण पत्र जारी किया गया था। उक्त पत्र में मै० बजाज हिन्दुस्तान लिमिटेड के स्थान पर मै०बजाज इनर्जी प्रा०लि० के नाम से संशोधित किया जाता है। उद्योग का प्रस्तावित स्थल, उद्योग का उत्पाद व उत्पादन क्षमता तथा शेष उल्लिखित शर्तें पूर्ववत् रहेंगी।

भवदीय,

(ज०सी०एस०भट्ट)

सदस्य सचिव

प्रतिलिपि:- निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, बरेली ।
- 2- महाप्रबन्धक जिला उद्योग केन्द्र, शाहजहाँपुर। ।

सदस्य सचिव

NOIDA TESTING LABORATORIES

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(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : ST -300324-01
ULR No. : TC68142300000580 F
Test Report of : Boiler Stack Emission
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Sample Drawn on : 30/03/2024
Sample Drawn By : NTL
Sample Description : Stack Emission
Sampling Time : 40
Sampling Plan & Procedure : SOP/SE/09
Analysis Duration : 01/04/2024 to 06/04/2024
Stack Temperature (°C) : 242.0
Source of Emission : Stack Attached To Boiler no.1 & 2 (190 TPH
(2*45MW) each)
Type of Stack (Material of Construction) : RCC
Type of Fuel used : Coal
Quantity of Fuel used (Ton/hr) : 590 x 2 MT/day
Quantity of emission discharged (m³/hr) : 214726
Operating Load : Normal
Top Diameter of Stack (m) : 3.9
Height of Stack from ground level(meter) : 110
Sampling Flow Rate for SPM (LPM) : 22.0
Sampling Flow Rate For Gas (LPM) : 2.50
Average Velocity of Flue Emission (m/s) : 10.0
APCs : ESP with GE Smart controller (in Both)

TEST RESULT

S.N.	Parameter	Test Method	Results	Units	Emission limits for Boiler
1.	Particulate Matter (PM)	IS:11255(Part-1)	39.6	mg /Nm ³	50
2.	Sulphur dioxide (SO ₂)	IS:11255(Part-2)	310.5	mg /Nm ³	600
3.	Nitrogen dioxide (NO ₂)	IS:11255(Part-7)	258.0	mg /Nm ³	450
4.	Carbon monoxide(as CO)	USEPA Method No.10	0.152	%	1 % by Volume
5.	Mercury (Hg)	AAS Method	ND	mg/Nm ³	0.03

*N.D.- Not Detected

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



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+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : WW -010424-01
ULR No. : TC68142400000589 F
Test Report of : Waste Water
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/3/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Sample Received On : 01/04/2024
Sample Drawn By : NTL
Sample Description : ETP Inlet
Sample Quantity/Packing detail : 1 litre pet bottle
Weather Conditions : Normal
Analysis Duration : 01/04/2024 to 06/04/2024

TEST RESULTS

S.No	Parameter	Test Method	Results	Units
1.	pH	IS:3025(Part-11):1983	7.95	-
2.	Total Suspended Solid (TSS)	IS:3025(Part-17):1984	24.6	mg/l
3.	Chemical Oxygen Demand (as O ₂)	APHA 5220 B:2005	165.0	mg/l
4.	Biological Oxygen Demand (as O ₂) (3 days at 27 ^o C)	IS:3025(Part-44):1993	50.0	mg/l
5.	Oil & grease	IS:3025(Part-39):1984	5.2	mg/l

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Arjun
CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

NOIDA TESTING LABORATORIES

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(A Government of India Approved Testing Laboratory)

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MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : WW -010424-02
ULR No. : TC681424000000590 F
Test Report of : Waste Water
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/3/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Sample Received On : 01/04/2024
Sample Drawn By : NTL
Sample Description : ETP Outlet
Sample Quantity/Packing detail : 1 litre pet bottle
Weather Conditions : Normal
Analysis Duration : 01/04/2024 to 06/04/2024

TEST RESULTS

S.No.	Parameter	Test Method	Results	Limit as per CPCB Norms
1.	pH	IS:3025(P-11)	7.25	5.0-9.0
2.	Total Suspended Solid (TSS)mg/l	IS:3025(P-17)	12.0	100
3.	Chemical Oxygen Demand (as O ₂) mg/l	APHA 5220 B-2005	40.0	250
4.	Biological Oxygen Demand (as O ₂) mg/l	IS:3025(P-44)	8.0	30
5.	Oil & Grease (mg/l)	IS:3025(P-39)	Nil	10

EPA- Environmental Protection Act-1986

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

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NOIDA TESTING LABORATORIES

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : W -0100424-01
ULR No. : TC68142400000585F
Test Report of : Water Sample
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Sample Drawn By : Laboratory (NTL)
Sample Received On : 01/04/2024
Sample Quantity : 2.0 Lt.
Analysis Duration : 01/04/2024 to 06/04/2024
Sample Description : Borewell No. 1

MICROBIOLOGICAL REQUIREMENT RESULT

S.No.	Parameter	Test Method	Results	Requirements as per IS-10500:2012
1.	<i>Escherichia coli</i>	IS-15185	Absent	Absent/100ml
2.	<i>Coliform Bacteria</i>	IS-15185	Absent	Absent/100ml

ORGANOLEPTIC & PHYSICAL PARAMETERS

S.No.	Parameter	Test Method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Colour	IS-3025(P-04)	<1.00	Hazen Unit	5	15
2.	Odour	IS-3025(P-05)	Agreeable	-	Agreeable	Agreeable
3.	Taste	IS-3025(P-07 & 08)	Agreeable	-	Agreeable	-
4.	Turbidity	IS-3025(P-10)	<1.00	NTU	1	5
5.	pH value	IS-3025(P-11)	7.41	-	6.5 - 8.5	-
6.	Total dissolve solid (TDS)	IS-3025(P-16)	420.0	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Aluminum (as Al)	IS: 3025 (P- 55)	<0.01	mg/l	0.03	0.2

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2.	Total Ammonia	IS: 3025 (P- 34)	<0.10	mg/l	0.5	No Relaxation
3.	Anionic Detergents (as MBAS)	Annex K of IS-13428	<0.10	mg/l	0.2	1.0
4.	Barium (as Ba)	IS: 15302	<0.10	mg/l	0.7	No Relaxation
5.	Boron (as B)	IS: 3025 (P- 57)	<0.10	mg/l	0.5	2.4
6.	Calcium (as Ca)	IS: 3025 (P- 40)	40.0	mg/l	75	200
7.	Chloramines (as Cl ₂)	IS: 3025 (P- 26)	<1.00	mg/l	4.0	No Relaxation
8.	Chloride (as Cl)	IS: 3025 (P- 32)	42.0	mg/l	250	1000
9.	Copper (as Cu)	IS : 3025 (P-42)	<0.05	mg/l	0.05	1.5
10.	Fluoride (as F)	IS: 3025 (P-60)	0.21	mg/l	1.0	1.5
11.	Free Residual Chlorine	IS: 3025 (P-26)	BDL	mg/l	0.2	1.0
12.	Iron (as Fe)	IS: 3025(P-53)	0.121	mg/l	1.0	No Relaxation
13.	Magnesium (as Mg)	IS: 3025 (P-46)	11.4	mg/l	30	100
14.	Manganese (as Mn)	IS: 3025 (P-59)	<0.10	mg/l	0.1	0.3
15.	Mineral Oil	Clause 6 of IS: 3025	<0.50	mg/l	0.5	No Relaxation
16.	Nitrate (as NO ₃)	IS: 3025 (P- 34)	5.8	mg/l	45	No Relaxation
17.	Selenium (as Se)	IS: 3025 (P- 56)	<0.01	mg/l	0.01	No Relaxation
18.	Silver (as Ag)	Annex J IS: 13428	<0.05	mg/l	0.1	No Relaxation
19.	Sulphate (as SO ₄)	IS: 3025 (P- 24)	40.2	mg/l	200	400
20.	Sulphide(as H ₂ S)	IS-3025 (P-29)	<0.05	mg/l	0.05	No Relaxation
21.	Alkalinity (as Ca CO ₃)	IS: 3025 (P- 23)	105.0	mg/l	200	600
22.	Total Hardness (as CaCO ₃)	IS: 3025 (P- 21)	122.0	mg/l	200	600
23.	Zinc (as Zn)	IS: 3025 (P- 49)	<0.2	mg/l	5.0	15

Parameters Concerning Toxic Substances:

S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Cadmium (as Cd)	IS-3025(P-41)	<0.001	mg/l	0.003	No Relaxation
2.	Cyanide (as CN)	IS-3025(P-27)	<0.01	mg/l	0.05	No Relaxation
3.	Lead (as Pb)	IS-3025(P-47)	<0.01	mg/l	0.01	No Relaxation
4.	Mercury (as Hg)	IS-3025(P-48)	<0.001	mg/l	0.001	No Relaxation
5.	Molybdenum (Mo)	IS-3025(P-2)	<0.05	mg/l	0.07	No Relaxation
6.	Nickel (as Ni)	IS-3025(P-54)	<0.01	mg/l	0.02	No Relaxation
7.	Poly nuclear Aromatic Hydro Carbons	APHA 6440	<0.0001	mg/l	0.0001	No Relaxation
8.	Poly chlorinated biphenyl	APHA 6630	<0.0001	mg/l	0.0005	No Relaxation
9.	Total Arsenic (as As)	IS-3025(P-37)	<0.01	mg/l	0.01	No Relaxation
10.	Total Chromium (as Cr)	IS-3025(P-52)	<0.05	mg/l	0.05	No Relaxation

BDL: Below Detection limit.

W -0100424-01

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
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- This test report will not be used for any publicity/legal purpose.
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Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

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NOIDA TESTING LABORATORIES

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.
Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : W -0100424-02
ULR No. : TC68142400000586F
Test Report of : Water Sample
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Sample Drawn By : Laboratory (NTL)
Sample Received On : 01/04/2024
Sample Quantity : 2.0 Lt.
Analysis Duration : 01/04/2024 to 06/04/2024
Sample Description : Borewell No.2

MICROBIOLOGICAL REQUIREMENT RESULT

S.No.	Parameter	Test Method	Results	Requirements as per IS-10500:2012
1.	<i>Escherichia coli</i>	IS-15185	Absent	Absent/100ml
2.	<i>Coliform Bacteria</i>	IS-15185	Absent	Absent/100ml

ORGANOLEPTIC & PHYSICAL PARAMETERS

S.No.	Parameter	Test Method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Colour	IS-3025(P-04)	<1.00	Hazen	5	15
2.	Odour	IS-3025(P-05)	Agreeable	-	Agreeable	Agreeable
3.	Taste	IS-3025(P-07 & 08)	Agreeable	-	Agreeable	-
4.	Turbidity	IS-3025(P-10)	<1.00	NTU	1	5
5.	pH value	IS-3025(P-11)	7.56	-	6.5 - 8.5	-
6.	Total dissolve solid (TDS)	IS-3025(P-16)	397.0	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Aluminum (as Al)	IS: 3025 (P- 55)	<0.01	mg/l	0.03	0.2

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

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2.	Total Ammonia	IS: 3025 (P- 34)	<0.10	mg/l	0.5	No Relaxation
3.	Anionic Detergents (as MBAS)	Annex K of IS-13428	<0.10	mg/l	0.2	1.0
4.	Barium (as Ba)	IS: 15302	<0.10	mg/l	0.7	No Relaxation
5.	Boron (as B)	IS: 3025 (P- 57)	<0.10	mg/l	0.5	2.4
6.	Calcium (as Ca)	IS: 3025 (P- 40)	32.4	mg/l	75	200
7.	Chloramines (as Cl ₂)	IS: 3025 (P- 26)	<1.00	mg/l	4.0	No Relaxation
8.	Chloride (as Cl)	IS: 3025 (P- 32)	18.0	mg/l	250	1000
9.	Copper (as Cu)	IS : 3025 (P-42)	<0.05	mg/l	0.05	1.5
10.	Fluoride (as F)	IS: 3025 (P-60)	0.26	mg/l	1.0	1.5
11.	Free Residual Chlorine	IS: 3025 (P-26)	BDL	mg/l	0.2	1.0
12.	Iron (as Fe)	IS: 3025(P-53)	0.130	mg/l	1.0	No Relaxation
13.	Magnesium (as Mg)	IS: 3025 (P-46)	10.5	mg/l	30	100
14.	Manganese (as Mn)	IS: 3025 (P-59)	<0.10	mg/l	0.1	0.3
15.	Mineral Oil	Clause 6 of IS: 3025	<0.50	mg/l	0.5	No Relaxation
16.	Nitrate (as NO ₃)	IS: 3025 (P- 34)	6.0	mg/l	45	No Relaxation
17.	Selenium (as Se)	IS: 3025 (P- 56)	<0.01	mg/l	0.01	No Relaxation
18.	Silver (as Ag)	Annex J IS: 13428	<0.05	mg/l	0.1	No Relaxation
19.	Sulphate (as SO ₄)	IS: 3025 (P- 24)	29.0	mg/l	200	400
20.	Sulphide(as H ₂ S)	IS-3025 (P-29)	<0.05	mg/l	0.05	No Relaxation
21.	Alkalinity (as Ca CO ₃)	IS: 3025 (P- 23)	101.0	mg/l	200	600
22.	Total Hardness (as CaCO ₃)	IS: 3025 (P- 21)	130.0	mg/l	200	600
23.	Zinc (as Zn)	IS: 3025 (P- 49)	<0.2	mg/l	6.0	15

Parameters Concerning Toxic Substances:

S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Cadmium (as Cd)	IS-3025(P-41)	<0.001	mg/l	0.003	No Relaxation
2.	Cyanide (as CN)	IS-3025(P-27)	<0.01	mg/l	0.05	No Relaxation
3.	Lead (as Pb)	IS-3025(P-47)	<0.01	mg/l	0.01	No Relaxation
4.	Mercury (as Hg)	IS-3025(P-48)	<0.001	mg/l	0.001	No Relaxation
5.	Molybdenum (Mo)	IS-3025(P-2)	<0.05	mg/l	0.07	No Relaxation
6.	Nickel (as Ni)	IS-3025(P-54)	<0.01	mg/l	0.02	No Relaxation
7.	Poly nuclear Aromatic Hydro Carbons	APHA 6440	<0.0001	mg/l	0.0001	No Relaxation
8.	Poly chlorinated biphenyl	APHA 6630	<0.0001	mg/l	0.0005	No Relaxation
9.	Total Arsenic (as As)	IS-3025(P-37)	<0.01	mg/l	0.01	No Relaxation
10.	Total Chromium (as Cr)	IS-3025(P-52)	<0.05	mg/l	0.05	No Relaxation

BDL: Below Detection limit.

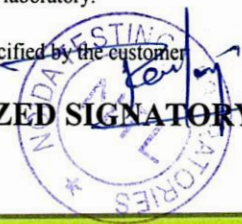
W -0100424-02

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
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- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : W -0100424-03
ULR No. : TC68142400000587F
Test Report of : Water Sample
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Sample Drawn By : Laboratory (NTL)
Sample Received On : 01/04/2024
Sample Quantity : 2.0 Lt.
Analysis Duration : 01/04/2024 to 06/04/2024
Sample Description : Borewell No.3

MICROBIOLOGICAL REQUIREMENT RESULT

S.No.	Parameter	Test Method	Results	Requirements as per IS-10500:2012
1.	<i>Escherichia coli</i>	IS-15185	Absent	Absent/100ml
2.	<i>Coliform Bacteria</i>	IS-15185	Absent	Absent/100ml

ORGANOLEPTIC & PHYSICAL PARAMETERS

S.No.	Parameter	Test Method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Colour	IS-3025(P-04)	<1.00	Hazen Unit	5	15
2.	Odour	IS-3025(P-05)	Agreeable	-	Agreeable	Agreeable
3.	Taste	IS-3025(P-07 & 08)	Agreeable	-	Agreeable	-
4.	Turbidity	IS-3025(P-10)	<1.00	NTU	1	5
5.	pH value	IS-3025(P-11)	6.97	-	6.5 - 8.5	-
6.	Total dissolve solid (TDS)	IS-3025(P-16)	428.0	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Aluminum (as Al)	IS: 3025 (P- 55)	<0.01	mg/l	0.03	0.2

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

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2.	Total Ammonia	IS: 3025 (P- 34)	<0.10	mg/l	0.5	No Relaxation
3.	Anionic Detergents (as MBAS)	Annex K of IS-13428	<0.10	mg/l	0.2	1.0
4.	Barium (as Ba)	IS: 15302	<0.10	mg/l	0.7	No Relaxation
5.	Boron (as B)	IS: 3025 (P- 57)	<0.10	mg/l	0.5	2.4
6.	Calcium (as Ca)	IS: 3025 (P- 40)	32.0	mg/l	75	200
7.	Chloramines (as Cl ₂)	IS: 3025 (P- 26)	<1.00	mg/l	4.0	No Relaxation
8.	Chloride (as Cl)	IS: 3025 (P- 32)	46.0	mg/l	250	1000
9.	Copper (as Cu)	IS : 3025 (P-42)	<0.05	mg/l	0.05	1.5
10.	Fluoride (as F)	IS: 3025 (P-60)	0.20	mg/l	1.0	1.5
11.	Free Residual Chlorine	IS: 3025 (P-26)	BDL	mg/l	0.2	1.0
12.	Iron (as Fe)	IS: 3025(P-53)	0.102	mg/l	1.0	No Relaxation
13.	Magnesium (as Mg)	IS: 3025 (P-46)	14.2	mg/l	30	100
14.	Manganese (as Mn)	IS: 3025 (P-59)	<0.10	mg/l	0.1	0.3
15.	Mineral Oil	Clause 6 of IS: 3025	<0.50	mg/l	0.5	No Relaxation
16.	Nitrate (as NO ₃)	IS: 3025 (P- 34)	7.2	mg/l	45	No Relaxation
17.	Selenium (as Se)	IS: 3025 (P- 56)	<0.01	mg/l	0.01	No Relaxation
18.	Silver (as Ag)	Annex J IS: 13428	<0.05	mg/l	0.1	No Relaxation
19.	Sulphate (as SO ₄)	IS: 3025 (P- 24)	33.0	mg/l	200	400
20.	Sulphide(as H ₂ S)	IS-3025 (P-29)	<0.05	mg/l	0.05	No Relaxation
21.	Alkalinity (as Ca CO ₃)	IS: 3025 (P- 23)	120.0	mg/l	200	600
22.	Total Hardness (as CaCO ₃)	IS: 3025 (P- 21)	152.0	mg/l	200	600
23.	Zinc (as Zn)	IS: 3025 (P- 49)	<0.2	mg/l	7.0	15

Parameters Concerning Toxic Substances:

S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Cadmium (as Cd)	IS-3025(P-41)	<0.001	mg/l	0.003	No Relaxation
2.	Cyanide (as CN)	IS-3025(P-27)	<0.01	mg/l	0.05	No Relaxation
3.	Lead (as Pb)	IS-3025(P-47)	<0.01	mg/l	0.01	No Relaxation
4.	Mercury (as Hg)	IS-3025(P-48)	<0.001	mg/l	0.001	No Relaxation
5.	Molybdenum (Mo)	IS-3025(P-2)	<0.05	mg/l	0.07	No Relaxation
6.	Nickel (as Ni)	IS-3025(P-54)	<0.01	mg/l	0.02	No Relaxation
7.	Poly nuclear Aromatic Hydro Carbons	APHA 6440	<0.0001	mg/l	0.0001	No Relaxation
8.	Poly chlorinated biphenyl	APHA 6630	<0.0001	mg/l	0.0005	No Relaxation
9.	Total Arsenic (as As)	IS-3025(P-37)	<0.01	mg/l	0.01	No Relaxation
10.	Total Chromium (as Cr)	IS-3025(P-52)	<0.05	mg/l	0.05	No Relaxation

BDL: Below Detection limit.

0100424-03

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

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NOIDA TESTING LABORATORIES

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MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : ANQ -010424-01
ULR No. : TC68142400000593 F
Test Report of : Ambient Noise Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Date of Monitoring : 30/03/2024
Date of Sample Received : 01/04/2024
Sampling Done by : NTL
Sample Location : Inside T.G Building
Nature of Sample : Ambient Noise (24 Hrs.)
Sampling Method : By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leg		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0PM)	72.8	dB(A)	--	--	--
2.0	EQUIVALENT NOISE LEVEL (10 PM TO 6.0AM)	61.0	dB(A)	--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

****End of Report****

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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Authorized Signatory


Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

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NOIDA TESTING LABORATORIES

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MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : ANQ -010424-02
ULR No. : TC68142400000594 F
Test Report of : Ambient Noise Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Date of Monitoring : 30/03/2024
Date of Sample Received : 01/04/2024
Sampling Done by : NTL
Sample Location : Boiler Area
Nature of Sample : Ambient Noise (24 Hrs.)
Sampling Method : By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq)		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0PM)	71.5	dB(A)	--	--	--
2.0	EQUIVALENT NOISE LEVEL (10 PM TO 6.0AM)	62.2	dB(A)	--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

End of Report

Notes:

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5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Arjari
Checked By

Authorized Signatory

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NOIDA TESTING LABORATORIES

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MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : ANQ -010424-04
ULR No. : TC68142400000593 F
Test Report of : Ambient Noise Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Date of Monitoring : 30/03/2024
Date of Sample Received : 01/04/2024
Sampling Done by : NTL
Sample Location : Main Gate
Nature of Sample : Ambient Noise (24 Hrs.)
Sampling Method : By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0PM)	69.1	dB(A)	--	--	--
2.0	EQUIVALENT NOISE LEVEL (10 PM TO 6.0AM)	66.5	dB(A)	--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

****End of Report****

Notes:

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5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Ajai
Checked By

Authorized Signatory


Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : ANQ -010424-05
ULR No. : TC68142400000593 F
Test Report of : Ambient Noise Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Date of Monitoring : 30/03/2024
Date of Sample Received : 01/04/2024
Sampling Done by : NTL
Sample Location : Coal Crusher
Nature of Sample : Ambient Noise (24 Hrs.)
Sampling Method : By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0PM)	73.2	dB(A)	--	--	--
2.0	EQUIVALENT NOISE LEVEL (10 PM TO 6.0AM)	58.1	dB(A)	--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

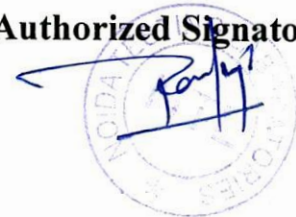
****End of Report****

Notes:

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Checked By *Ajay*

Authorized Signatory



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : ANQ -010424-01
ULR No. : TC68142400000593 F
Test Report of : Ambient Noise Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Date of Monitoring : 30/03/2024
Date of Sample Received : 01/04/2024
Sampling Done by : NTL
Sample Location : Near Ash Silo
Nature of Sample : Ambient Noise (24 Hrs.)
Sampling Method : By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0PM)	67.1	dB(A)	--	--	--
2.0	EQUIVALENT NOISE LEVEL (10 PM TO 6.0AM)	58.1	dB(A)	--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

****End of Report****

Notes:

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Ajay
Checked By

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Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.
Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : ANQ -010424-01
ULR No. : TC68142400000593 F
Test Report of : Ambient Noise Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Date of Monitoring : 30/03/2024
Date of Sample Received : 01/04/2024
Sampling Done by : NTL
Sample Location : Near DM Plant
Nature of Sample : Ambient Noise (24 Hrs.)
Sampling Method : By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0PM)	69.1	dB(A)	--	--	--
2.0	EQUIVALENT NOISE LEVEL (10 PM TO 6.0AM)	62.0	dB(A)	--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

****End of Report****

Notes:

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.
Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : ANQ -010424-01
ULR No. : TC68142400000593 F
Test Report of : Ambient Noise Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Date of Monitoring : 30/03/2024
Date of Sample Received : 01/04/2024
Sampling Done by : NTL
Sample Location : Coal Yard
Nature of Sample : Ambient Noise (24 Hrs.)
Sampling Method : By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0PM)	73.1	dB(A)	--	--	--
2.0	EQUIVALENT NOISE LEVEL (10 PM TO 6.0AM)	64.1	dB(A)	--	--	--
				A. Industrial Area	75	70
				B. Commercial Area	65	55
				C. Residential Area	55	45
				D. Silence Zone	50	40

****End of Report****

Notes:

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Ajay
Checked By

[Signature]
Authorized Signatory

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.
Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : ANQ -010424-01
ULR No. : TC68142400000593 F
Test Report of : Ambient Noise Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Date of Monitoring : 30/03/2024
Date of Sample Received : 01/04/2024
Sampling Done by : NTL
Sample Location : Near Admin Building
Nature of Sample : Ambient Noise (24 Hrs.)
Sampling Method : By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0PM)	63.9	dB(A)	--	--	--
2.0	EQUIVALENT NOISE LEVEL (10 PM TO 6.0AM)	52.8	dB(A)	--	--	--
				A. Industrial Area	75	70
				B. Commercial Area	65	55
				C. Residential Area	55	45
				D. Silence Zone	50	40

****End of Report****

Notes:

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Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

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NOIDA TESTING LABORATORIES 360 39

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : AAQ -300324-01
ULR No. : TC681423000000572 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 30/03/2024
Sample Drawn By : NTL
Sample description : Ambient Air
Sampling Location : Maqsoodapur Village
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 01/04/2024 to 06/04/2024
Average Flow Rate of SPM (m³/min.) : 1.14
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear
Wind Direction : East to West
Sampling Machine Placed at Height : 1.7 Mtr (from ground level)

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per NAAQS-2009/CPCB.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	75.4	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - 1 / Gravimetric	30.0	µg/m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	19.5	µg/m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	23.3	µg/m ³	80.0
5.	Carbon monoxide (as CO)	IS:5182 Part-X	1.13	mg/m ³	4.0

Notes:

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- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : AAQ -300324-02
ULR No. : TC681423000000573 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 30/03/2024
Sample Drawn By : NTL
Sample description : Ambient Air
Sampling Location : Bhami Village
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 01/04/2024 to 06/04/2024
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear
Wind Direction : East to West
Sampling Machine Placed at Height : 1.8 Mtr (from ground level)

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per NAAQS-2009/CPCB.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	68.5	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - 1 / Gravimetric	33.6	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	10.4	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	14.6	µg /m ³	80.0
5.	Carbon monoxide (as CO)	IS:5182 Part-X	1.10	mg/m ³	4.0

Notes:

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AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : AAQ -300324-03
ULR No. : TC681423000000574 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 30/03/2024
Sample Drawn By : NTL
Sample description : Ambient Air
Sampling Location : Residential Colony Corner
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 01/04/2024 to 06/04/2024
Average Flow Rate of SPM (m³/min.) : 1.13
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear
Wind Direction : East to West
Sampling Machine Placed at Height : 1.8 Mtr (from ground level)

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per NAAQS-2009/CPCB.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	77.4	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - I / Gravimetric	44.2	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	12.6	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	18.6	µg /m ³	80.0
5.	Carbon monoxide (as CO)	IS:5182 Part-X	1.18	mg/m ³	4.0

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Anjali
CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



NOIDA TESTING LABORATORIES 42

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : AAQ -300324-04
ULR No. : TC681423000000575 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 30/03/2024
Sample Drawn By : NTL
Sample description : Ambient Air
Sampling Location : TG-2 Corner
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 01/04/2024 to 06/04/2024
Average Flow Rate of SPM (m³/min.) : 1.12
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear
Wind Direction : East to West
Sampling Machine Placed at Height : 1.6 Mtr (from ground level)

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per NAAQS-2009/CPCB
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	84.4	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - 1 / Gravimetric	49.2	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	13.6	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	18.8	µg /m ³	80.0
5.	Carbon monoxide (as CO)	IS:5182 Part-X	1.00	mg/m ³	4.0

Notes:

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Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

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Analyzing for an Assured Future

TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.	Report Code : AAQ -300324-05
Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur, Uttar Pradesh. (242401)	ULR No. : TC681423000000576 F
	Test Report of : Ambient Air Quality
	Service Request No : NTL/SRF/03/24-15
	Service Request Date : 20/03/2024
	Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On	: 30/03/2024
Sample Drawn By	: NTL
Sample description	: Ambient Air
Sampling Location	: Near Power Gate
Sampling Plan & Procedure	: SOP-AAQ/08
Analysis Duration	: 01/04/2024 to 06/04/2024
Average Flow Rate of SPM (m ³ /min.)	: 1.10
Average Flow Rate of Gases (lpm)	: 1.0
Sampling Instrument Used	: Respirable Dust Sampler (PM ₁₀), Fine Particulate (PM _{2.5}) Sampler
Weather Condition	: Clear
Wind Direction	: East to West
Sampling Machine Placed at Height	: 1.8 Mtr (from ground level)

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per NAAQS-2009/CPCB
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	88.0	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume – 1 / Gravimetric	40.5	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	18.9	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	27.2	µg /m ³	80.0
5.	Carbon monoxide (as CO)	IS:5182 Part-X	1.10	mg/m ³	4.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

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E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



NOIDA TESTING LABORATORIES 44

(A Government of India Approved Testing Laboratory)

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MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan,
District - Shahjahanpur, Uttar Pradesh. (242401)

Report Code : AAQ -300324-06
ULR No. : TC681423000000577 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/03/24-15
Service Request Date : 20/03/2024
Report Issue Date : 08/04/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 30/03/2024
Sample Drawn By : NTL
Sample description : Ambient Air
Sampling Location : Cane Yard Corner
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 01/04/2024 to 06/04/2024
Average Flow Rate of SPM (m³/min.) : 1.14
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear
Wind Direction : East to West
Sampling Machine Placed at Height : 1.6 Mtr (from ground level)

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per NAAQS-2009/CPCB.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	76.6	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	CPCB Volume - 1 / Gravimetric	47.6	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	11.9	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	22.4	µg /m ³	80.0
5.	Carbon monoxide (as CO)	IS:5182 Part-X	1.13	mg/m ³	4.0

Notes:

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Checked by
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AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

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E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

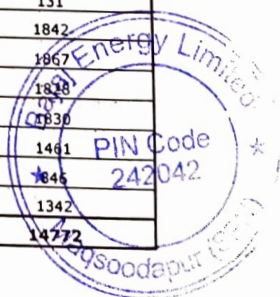
Details of Environmental Management Cell
Bajaj Energy Limited
Maqsoodapur.

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Duties Performed</u>
1	Dr. A.V. Singh	Chief Sustainability Officer	Overall Incharge of Group Environment.
2	Mr. Samir Kumar Sabat	Unit Head/Sr. VP	Overall control of BEL Maqsoodapur
3	Dr. Amitosh Verma	V.P. (EHS)	Environment, Health & Safety (Corporate Office NOIDA)
4	Mr. Manoj Kumar Mishra	AGM Manager (EHS)	Environment, Health & Safety (Corporate Office LKO)
5	Mr. Harish Kumar Singh	Dy. Manager-HR & Admin.	Overall control of HR & Admin.
6	Mr. Ram Prakash Singh	AGM (EHS)	Overall Incharge of Environment, Health & Safety at Unit.
7	Mr. Rajesh Kumar Mishra	Sr. Manager (E.T.P.)	Incharge of ETP /STP
8	Mr. Dinesh Kumar Singh	Officer. (Horticulture)	Incharge of Horticulture & Green Belt development
9	Dr. Girish Kumar Sharma	Medical Officer (OHC)	Responsible for Occupational Health
10	Mr. Nirmal Singh	Chemists	Responsible for Environmental Lab

Bajaj Energy Limited, Maqsoodapur.

Plantation Report

Sl.No.	Area Name	Name of plant	Survival plant Upto March. 2024	Plantation from Oct. 2023 to March.2024	Total
1	Main Plant Side (1.66 Acer)	Ashok	273	22	295
		Kaner	76	22	98
		Ficus	109	13	122
		Mango	5	5	10
		Chandani	22	7	29
		Kanji	55	7	62
		Akeshia	57	6	63
		Hibiscus	55	11	66
		Rose	109	13	122
		Jungle Jaleby	33	6	39
		Alstonia	22	3	25
		Chamba	109	11	120
		Rat Rani	2	5	7
		Palm	33	7	40
		Neem	4	8	12
Tulsi	5	11	16		
	Marry Gold	765	20	785	
2	Main Plant along with boundary (1.98 Acer)	Ashok	137	23	160
		Kaner	16	5	21
		Ficus	55	6	61
3	CHP (1.61 Acer)	Semal	5	6	11
		Ashok	24	9	33
		Kaner	61	11	72
		Ficus	0	13	13
		Mango	2	1	3
		Akeshia	229	20	249
		Hibiscus	44	11	55
		Champa	33	5	38
		Popular	5	0	5
		Peepal	1	0	1
4	Coal yard out side (0.6 Acer)	Guava	5	5	10
		Casurina	191	12	203
		Sheesam	90	20	110
		Semal	3	1	4
		Kanji	55	3	58
		Siveroak	66	22	88
		Akeshia	115	22	137
		Amaltash	49	13	62
		Ficus	23	5	28
		Casurina	22	7	29
5	Switch yard (0.9 Acer)	Guava	7	7	14
		Mango	5	6	11
		Alstonia	33	11	44
		Ficus	44	13	57
		Kaminy	22	6	28
6	Ash Yard Area (1.5 Acer)	Tulsi	22	3	25
		Guava	11	11	22
		Guava	16	5	21
		Sheesam,	33	7	40
6	Plant Out side Neighbour Villages (Natura, Maqsoodapur, Azodhapur) (5.6 Acer)	Jamun	123	8	131
		Guwava,	1831	11	1842
		Jamun	1847	20	1867
		Arjun,	1805	23	1828
		Sheesam,	1825	5	1830
		Teak	1455	6	1461
		Lemon tree	840	6	846
Eucalyptus	1333	9	1342		
	Grand Total		14218	554	14772



ANNEXURE-A-3

FORMAT - III

Ministry of Power
Central Electricity Authority
Thermal Civil Design Division

Monthly Abstract of Ash Generation and Utilization

(For the Period from 1st April, 2022 to 31st March, 2023)

NAME OF POWER UTILITY/Company : Maqsoodapur TPS

NAME OF THERMAL POWER PLANT : Bajaj Energy Limited

INSTALLED CAPACITY (Total): 2x45 MW

Period of Report : 1st April, 2022 to 31st March, 2023

Sl. NO.	ASH GENERATION AND UTILIZATION (in LMT)						MODE OF ASH UTILIZATION AND UTILIZATION IN EACH MODE (in LMT)									
	Month	Coal consumed	Ash Content of Coal	Ash generation	Ash Utilized	% Ash Utilization	In making of Fly Ash based Bricks/ Blocks/ tiles etc.	In Manufacture of Portland Pozzolana Cement	In construction of Highways & Roads Including Flyovers	Part replacement of cement in concrete	In Hydro sector in RCC Dam Construction	In Ash Dyke Raising	In Reclamation of Low Lying area	In Mine Filling	In Agriculture/ Waste Land Development	Others
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	April-22	0,26809	27,32	0,07325	0,07017	95,8	0,00406	0,06611					0,00000			
2	May-22	0,16833	37,73	0,06351	0,06681	105,2	0,00780	0,05901					0,00000			
3	June-22	0,21887	42,09	0,09213	0,09295	100,9	0,00959	0,08336					0,00000			
4	July-22	0,31626	43,00	0,13600	0,12875	94,7	0,01197	0,11677					0,00000			
5	August-22	0,34257	41,15	0,14096	0,13553	96,1	0,01411	0,12142					0,00000			
6	September-22	0,20438	41,40	0,08461	0,08715	103,0	0,00810	0,00820					0,07085			
7	October-22	0,05461	41,39	0,02261	0,02994	132,5	0,00273	0,00632					0,02090			
8	November-22	0,00000	0,00	0,00000	0,00000	0,0	0,00000	0,00000					0,00000			
9	December-22	0,03335	38,31	0,01278	0,00780	61,0	0,00068	0,00058					0,00654			
10	January-23	0,37268	36,90	0,13751	0,14218	103,4	0,01614	0,02816					0,09788			
11	February-23	0,17900	38,41	0,06875	0,06257	91,0	0,00617	0,01395					0,04245			
12	March-23	0,22970	36,60	0,08406	0,08496	101,1	0,00976	0,06466					0,01054			
	TOTAL	2,38784	38,37	0,91616	0,90881	99,20	0,09111	0,56854	0	0	0	0	0,24915	0	0	0

Note (i) Ash means all type of ash including Fly Ash, Bottom Ash and

(ii) Quantity of ash may be provided in Lakh Metric Tonnes

(iii) Ash utilisation Column (6) shall be equal to summation of

modes of ash utilisation in each mode i.e. summation of

Abbreviations:-

MW	Mega Watt
TPS	Thermal Power Station
KM	Kilometre
LMT	Lakh Metric Tonnes
Kcl	Kilocalories

Ministry of Power
Central Electricity Authority
Thermal Civil Design Division

Monthly Abstract of Ash Generation and Utilization

(For the Period from 1st April, 2023 to 31st March, 2024)

NAME OF POWER UTILITY/Company : Maqsoodapur TPS

NAME OF THERMAL POWER PLANT : Bajaj Energy Limited

INSTALLED CAPACITY (Total): 2x45 MW

Period of Report : 1st April, 2023 to 31st March, 2024

SI.NO.	ASH GENERATION AND UTILIZATION (in LMT)						MODE OF ASH UTILIZATION AND UTILIZATION IN EACH MODE (in LMT)									
	Month	Coal consumed	Ash Content of Coal	Ash generation	Ash Utilized	% Ash Utilization	In making o fFly Ash based Bricks/ Blocks/ tiles etc.	In Manufacture of Portland Pozzolana Cement	In construction of Highways & Roads Including Flyovers	Part replacement of cement in concrete	In Hydro sector in RCC Dam Construction	In Ash Dyke Raising	In Reclamation of Low Lying area	In Mine Filling	In Agriculture/ Waste Land Development	Others
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	April-23	0.18688	33.20	0.06204	0.06204	100.0	0.00463	0.01174					0.04567			
2	May-23	0.22216	38.96	0.08654	0.08654	100.0	0.00757	0.02549					0.05348			
3	June-23	0.30795	38.91	0.11982	0.11982	100.0	0.01085	0.05737					0.05160			
4	July-23	0.30872	38.32	0.11829	0.11829	100.0	0.01155	0.03016					0.07658			
5	August-23	0.40439	43.78	0.17703	0.17703	100.0	0.01590	0.03394					0.12719			
6	September-23	0.35980	39.14	0.14083	0.14083	100.0	0.01157	0.05522					0.07404			
7	October-23	0.36111	36.92	0.13333	0.13333	100.0	0.01627	0.09383					0.02323			
8	November-23	0.11897	37.77	0.04494	0.04494	100.0	0.00548	0.03996					-0.00051			
9	December-23	0.11111	33.83	0.03758	0.03758	100.0	0.00312	0.02668					0.00779			
10	January-24	0.26435	31.85	0.08420	0.08420	100.0	0.00797	0.05623					0.01999			
11	February-24	0.13220	37.32	0.04934	0.04934	100.0	0.00460	0.03865					0.00610			
12	March-24	0.09162	34.67	0.03176	0.03176	100.0	0.00449	0.02735					-0.00008			
	TOTAL	2.86926	37.84	1.08571	1.08571	100.00	0.10399	0.49664	0	0	0	0	0.48509	0	0	0

Note (i) Ash means all type of ash including Fly Ash, Bottom Ash and
(ii) Quantity of ash may be provided in Lakh Metric Tonnes (LMT)
(iii) Ash utilisation Column (6) shall be equal to summation of modes of ash utilisation in each mode i.e. summation of Column

Abbreviations:-

MW	Mega Watt
TPS	Thermal Power Station
KM	Kilometre
LMT	Lakh Metric Tonnes
Kcl	Kilocalories

ANNEXURE-A-4

Screenshot of August Month Report Upload to CPCB Portal

The screenshot displays the Ash Availability & Utilization Portal interface. At the top, the user is signed in as 50001998. The portal title is "Ash Availability & Utilization Portal" under the Government of India, MoP/MoEF/CEA/CPCB. The user profile shows "6004 (Type-1)" with options for "Change Password" and "Log off".

The main navigation bar includes "Monthly" (selected), "Yearly", "Reports", "Ash Requisition", and "Prospective Buyers". Below this, the "Select Period" section has dropdowns for "BEPL (UP)", "MAQSOODAPUR", "August", and "2024", with a "Get Data" button.

The "View Ash Generation and Utilization" section features an "Export Data" button. The data table below shows the following information:

S. No.	Company Name	Plant Name	Initial Total Ash Stock (Lakh Tonnes)	Fly Ash Generation (Lakh Tonnes)	Bottom Ash Generation (Lakh Tonnes)	Total Ash Generation (Lakh Tonnes)	Fly Ash Utilization (LMT)	Bottom Ash Utilization (LMT)	Pond Ash Utilization (LMT)	Total Ash Utilization (LMT)	Fly Ash Stock (LMT)	Bottom Ash Stock (LMT)	Pond Ash Stock (LMT)	Total Ash Stock (LMT)	Target (%)	Target Vs Actual	Updated Date	Amount Received	Expenditure Borne
1	BEPL (UP)	MAQSOODAPUR	0	0.1169	0.01265	0.12955	0.1169	0.01265	0	0.12955	0	0	0	0			07/09/2024 6:05 PM	0	0
Total			0	0.1169	0.01265	0.12955	0.1169	0.01265	0	0.12955	0	0	0	0				0	0

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भारतीय
प्रौद्योगिकी
संस्थान
काशी हिन्दू विश्वविद्यालय



INDIAN
INSTITUTE OF
TECHNOLOGY
BANARAS HINDU UNIVERSITY

Serving the nation since 1919

Prof. Arun Prasad

BSc Engg. (Civil), MSc Engg. (Geotechnical), Ph.D., Post-Doctoral (UPM, Malaysia)

Professor in Geotechnical Engineering

Department of Civil Engineering

Indian Institute of Technology (BHU)

VARANASI – 221 005

Visiting Research Scientist, Nanyang Technological University, Singapore

Mob: +91-9696447957; E-mail: aprasad.civ@iitbhu.ac.in

Ref.: IIT (BHU)/CE/2023-24/4539-A

Date.....

Date: 23-02-2024

AUDIT COMPLETION CERTIFICATE

This is to certify that the audit for ash disposal by the coal based thermal power plant of M/s Bajaj Energy Limited, Maqsoodapur, Shajahanpur, (UP), Pin: 242402 was carried out by the undersigned on 10-02-2024 in accordance with Ash Utilization Notification No. 5481(E) dated 31.12.2021 (Notified vide OM No. IPC-II/TPP/CP-11/76/2022/1252, dated 06-03-2023).

The compliance report will be submitted directly to Central Pollution Control Board, New Delhi at moefcc-coalash@gov.in.

Ar
23/02/2024

(Arun Prasad)

प्राध्यापक/PROFESSOR

जानपद अभियांत्रिकी विभाग

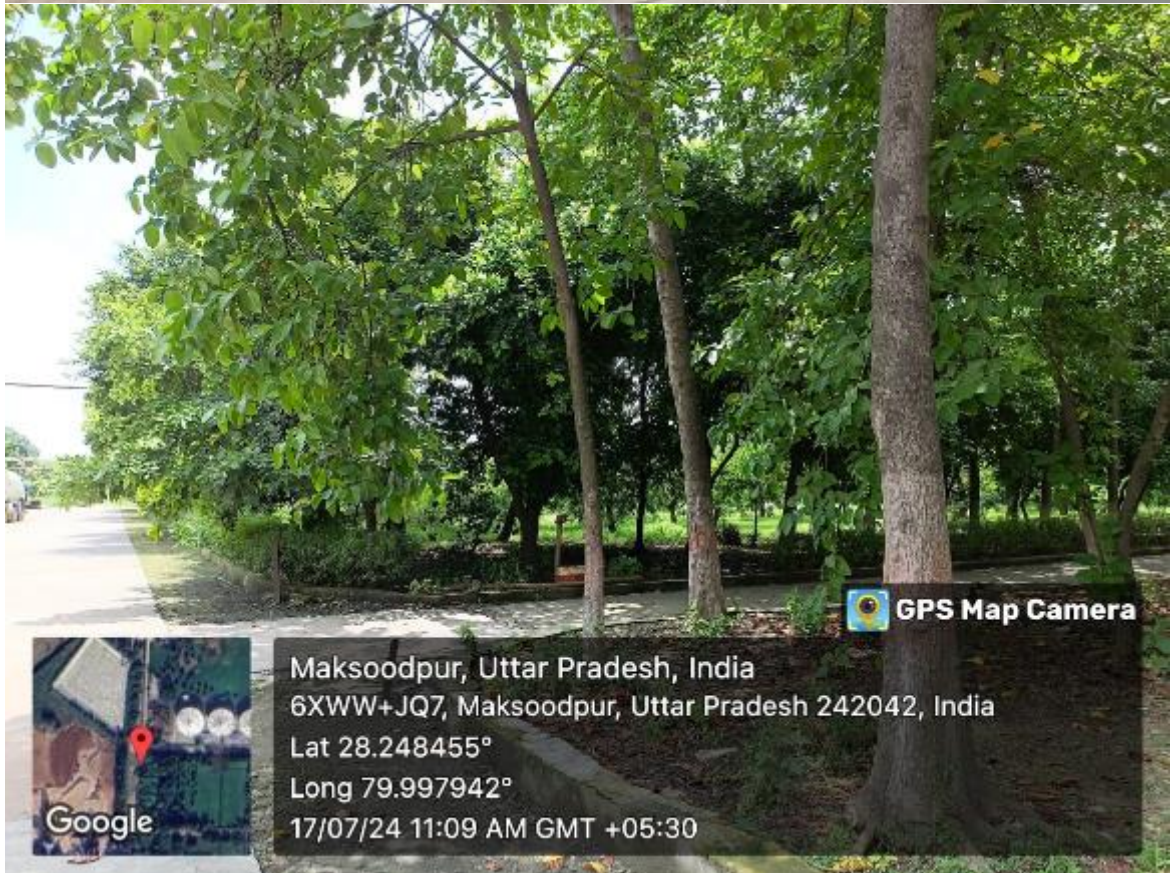
Department of Civil Engineering

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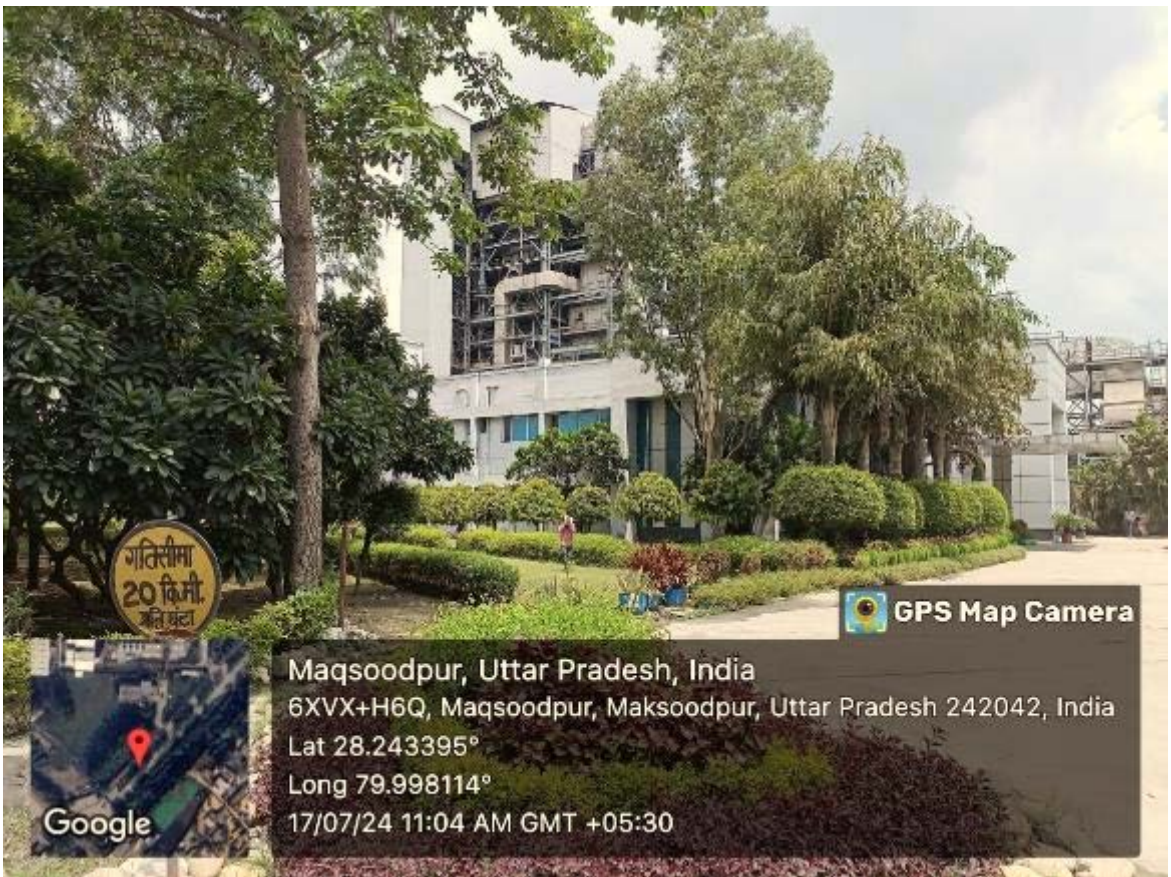
Indian Institute of Technology (B.H.U.)

वाराणसी-221005/Varanasi-221005

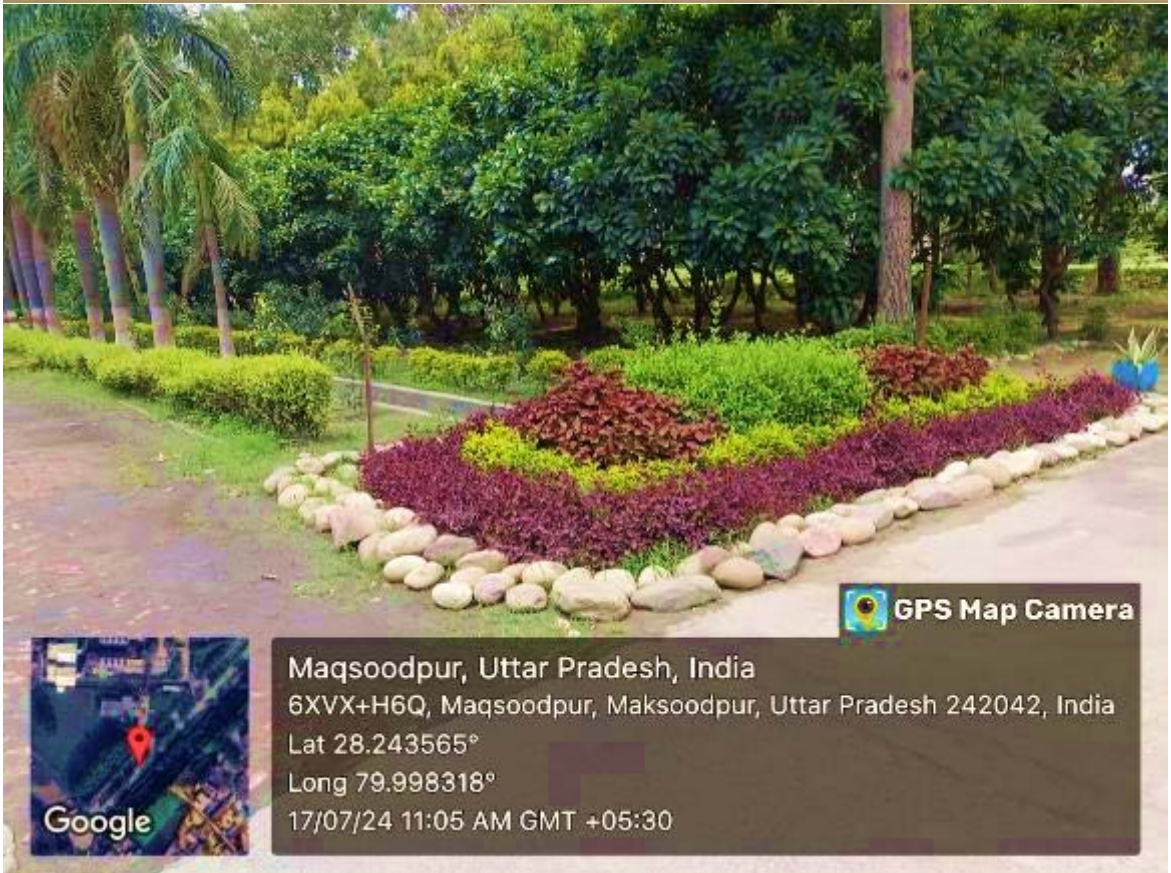
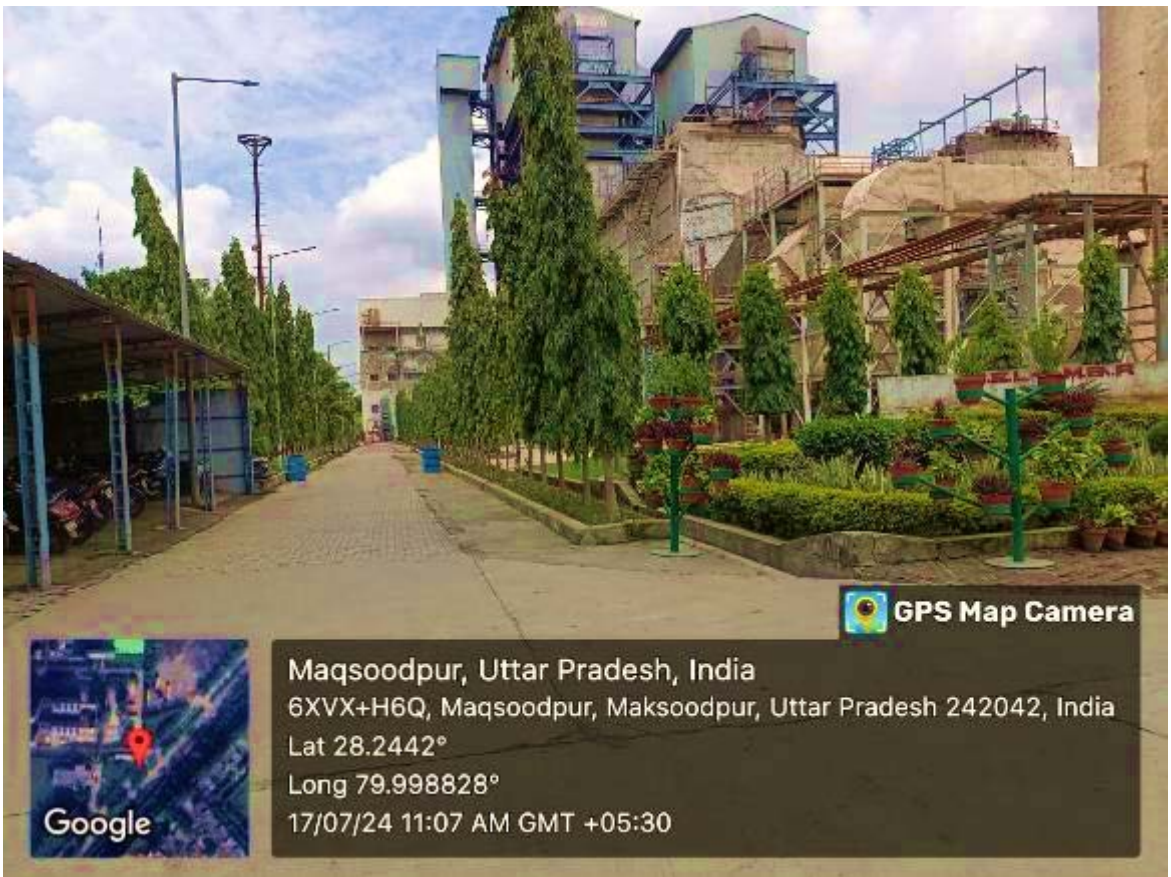
ANNEXURE-A-6

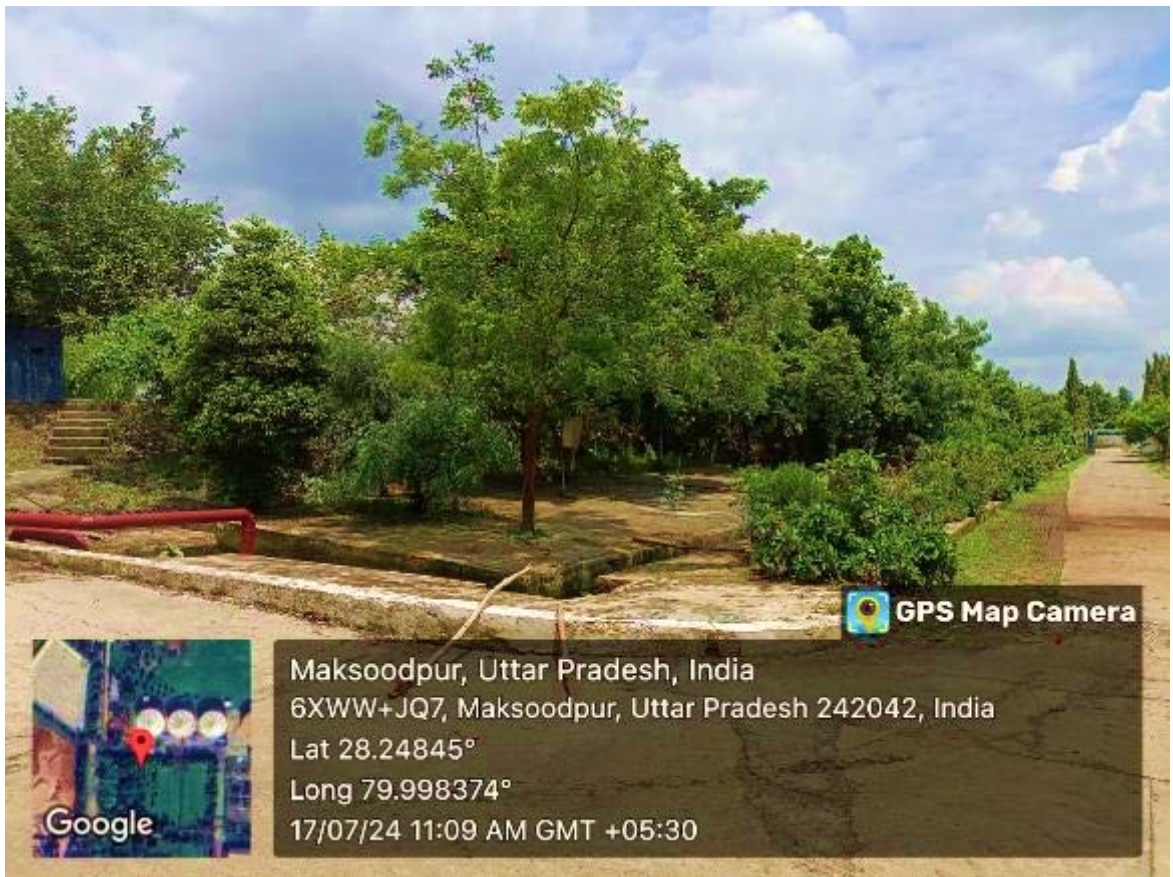














ANNEXURE-A-7





Legal Vibes <legalvibes.lawfirm@gmail.com>

O.A. No.602/2023 Titled as Sardar Satnam Singh & Ors. Vs. State of Uttar Pradesh & Ors. (Second Reply on behalf of the Respondent No.7)

1 message

Legal Vibes <legalvibes.lawfirm@gmail.com>

Tue, Sep 24, 2024 at 3:46 PM

To: antimabazaz@gmail.com, mefcc@gov.in, sarpanchsatnam0011@gmail.com

Cc: Sanjeev kumar Singh <sanjeevsingh2102@gmail.com>, bhishm pratap <bhishm.pratap4@gmail.com>, Shighra Kumar <shighra.cnlu@gmail.com>, devansh.shekhar24@gmail.com

Dear all,

Please find the attachment second reply on behalf of the Respondent No.7 (M/s. Bajaj Energy Ltd.)

Kindly accept the services.

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*Thanks & Regards,****Legal Vibes Law Firm****G-27, First Floor,**Jangpura Extension**New Delhi-110014**Ph: 011-43580335***Second Reply Final (Bajaj Energy Ltd).pdf**

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